

ITEM NO.8

COURT NO.4

SECTION III

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 28194-28201/2010

(Arising out of impugned final judgment and order dated 10/03/2010 in SCA No. 5907/2008 10/03/2010 in SCA No. 5907/2008 10/03/2010 in SCA No. 5909/2008 10/03/2010 in SCA No. 5909/2008 10/03/2010 in SCA No. 6298/2008 10/03/2010 in SCA No. 6298/2008 10/03/2010 in SCA No. 6299/2008 10/03/2010 in SCA No. 6299/2008 10/03/2010 in SCA No. 6300/2008 10/03/2010 in SCA No. 6300/2008 10/03/2010 in SCA No. 6334/2008 10/03/2010 in SCA No. 6334/2008 10/03/2010 in SCA No. 6562/2008 10/03/2010 in SCA No. 6562/2008 10/03/2010 in SCA No. 8468/2008 10/03/2010 in SCA No. 8468/2008 passed by the High Court of Gujarat at Ahmedabad)

UNION OF INDIA & ANR.ETC.

Petitioner(s)

VERSUS

M/S V.V.F.LTD.ETC.ETC.

Respondent(s)

(With appln.(s) for de-tagging the IA No.26/2012 and SLP (C) No.28194/2010 and direction/modification and intervention and permission to file lengthy list of dates and stay and vacating conditional order dated 13.01.2012 granting stay and directions in SLP (C) No.28194/2010 and interim relief and office report)  
(For Final Disposal)

WITH

C.A. No. 5487-5488/2011

(With Office Report)

SLP(C) No. 15481-15489/2011

(With Office Report)

SLP(C) No. 21622/2012

(With Interim Relief and Office Report)

SLP(C) No. 28966/2012

(With Interim Relief and Office Report)

SLP(C) No. 36926/2012

(With appln.(s) for permission to file additional documents and permission and for intervention and for permission to file additional documents and Office Report)

SLP(C) No. 14751/2013

(With Office Report)

SLP(C) No. 14752/2013

(With Office Report)

SLP(C) No. 14753/2013

(With Office Report)

SLP(C) No. 19998/2013

(With Interim Relief and Office Report)

S.L.P. (C) ...CC No. 1787/2014  
 (With appln.(s) for c/delay in filing SLP and Office Report)  
 SLP(C) No. 11878/2015  
 (With appln.(s) for impleadment and Office Report)  
 SLP(C) No. 19371/2015  
 (With appln.(s) for stay and Interim Relief)  
 SLP(C) No. 19386/2015  
 (With appln.(s) for stay and Interim Relief)  
 SLP(C) No. 19384/2015  
 (With appln.(s) for stay and Interim Relief)  
 SLP(C) No. 19868/2015  
 (With appln.(s) for stay and Office Report)  
 SLP(C) No. 19375/2015  
 (With appln.(s) for stay and Interim Relief)  
 SLP(C) No. 19379/2015  
 (With appln.(s) for interim stay and Interim Relief)  
 SLP(C) No. 19378/2015  
 (With appln.(s) for stay and Interim Relief)  
 SLP(C) No. 19380/2015  
 (With appln.(s) for stay and Interim Relief)  
 SLP(C) No. 19320/2015  
 (With Interim Relief)  
 SLP(C) No. 19376/2015  
 (With appln.(s) for stay and Interim Relief)  
 SLP(C) No. 19373/2015  
 (With (With appln.(s) for stay and appln.(s) for stay and Interim Relief)  
 SLP(C) No. 20627/2015  
 (With appln.(s) for stay and Interim Relief)  
 SLP(C) No. 20628/2015  
 (With appln.(s) for stay and Interim Relief)  
 SLP(C) No. 20630/2015  
 (With (With appln.(s) for stay and appln.(s) for stay and Interim Relief)  
 SLP(C) No. 20631/2015  
 (With appln.(s) for stay and Interim Relief)  
 SLP(C) No. 23328/2015  
 (With appln.(s) for stay and Interim Relief)  
 SLP(C) No. 20109/2015  
 (With appln.(s) for stay and Interim Relief and Office Report)  
 SLP(C) No. 20370/2015  
 (With appln.(s) for stay and Interim Relief and Office Report)  
 SLP(C) No. 23329/2015  
 (With (With appln.(s) for stay and appln.(s) for stay and Interim Relief)  
 SLP(C) No. 20442/2015  
 (With appln.(s) for stay and Interim Relief and Office Report)  
 SLP(C) No. 23331/2015  
 (With (With (With appln.(s) for stay and appln.(s) for stay and appln.(s) for stay and Interim Relief)  
 SLP(C) No. 23334/2015  
 (With appln.(s) for stay and Interim Relief)

SLP(C) No. 23391/2015  
(With appln.(s) for stay and Interim Relief)  
SLP(C) No. 23393/2015  
(With (With (With (With appln.(s) for stay and appln.(s) for stay  
and appln.(s) for stay and appln.(s) for stay and Interim Relief)  
SLP(C) No. 23394/2015  
(With appln.(s) for stay and Interim Relief)  
SLP(C) No. 23396/2015  
(With appln.(s) for stay and Interim Relief)  
SLP(C) No. 23398/2015  
(With (With appln.(s) for stay and appln.(s) for stay and Interim  
Relief)  
SLP(C) No. 23399/2015  
(With appln.(s) for stay and Interim Relief)  
SLP(C) No. 19228/2015  
(With appln.(s) for stay and Interim Relief and Office Report)  
SLP(C) No. 20626/2015  
(With (With appln.(s) for stay and appln.(s) for stay and Interim  
Relief)  
SLP(C) No. 23295/2015  
(With (With (With appln.(s) for stay and appln.(s) for stay and  
appln.(s) for stay and Interim Relief)  
SLP(C) No. 23296/2015  
(With appln.(s) for stay and Interim Relief)  
SLP(C) No. 19842/2015  
(With Interim Relief and Office Report)  
SLP(C) No. 21406/2015  
(With appln.(s) for stay and Interim Relief and Office Report)  
SLP(C) No. 23247/2015  
(With appln.(s) for stay and Interim Relief)  
SLP(C) No. 23297/2015  
(With appln.(s) for stay and Interim Relief)  
SLP(C) No. 21584/2015  
(With appln.(s) for stay and Interim Relief)  
SLP(C) No. 23299/2015  
(With appln.(s) for stay and Interim Relief)  
SLP(C) No. 23301/2015  
(With appln.(s) for stay and Interim Relief)  
SLP(C) No. 23303/2015  
(With appln.(s) for stay and Interim Relief)  
SLP(C) No. 23897/2015  
(With appln.(s) for stay and Interim Relief)  
SLP(C) No. 23898/2015  
(With appln.(s) for stay and Interim Relief)  
SLP(C) No. 22568/2015  
(With appln.(s) for stay and Interim Relief and Office Report)  
SLP(C) No. 23899/2015  
(With (With appln.(s) for stay and stay and Interim Relief)  
SLP(C) No. 23900/2015  
(With appln.(s) for stay and Interim Relief)  
SLP(C) No. 23901/2015  
(With appln.(s) for stay and stay and Interim Relief)  
SLP(C) No. 23902/2015

(With appln.(s) for stay and Interim Relief)  
SLP(C) No. 23903/2015  
(With appln.(s) for stay and Interim Relief)  
SLP(C) No. 21605/2015  
(With appln.(s) for stay and Interim Relief and Office Report)  
SLP(C) No. 23251/2015  
(With appln.(s) for stay and Interim Relief)  
SLP(C) No. 27034/2015  
(With appln.(s) for interim stay and Interim Relief)  
SLP(C) No. 23294/2015  
(With Interim Relief)  
SLP(C) No. 27036/2015  
(With Interim Relief)  
SLP(C) No. 27041/2015  
(With appln.(s) for stay and Interim Relief)  
SLP(C) No. 27043/2015  
(With appln.(s) for stay and Interim Relief)  
SLP(C) No. 27046/2015  
(With Interim Relief)  
SLP(C) No. 27048/2015  
(With appln.(s) for interim stay and Interim Relief)  
SLP(C) No. 23693/2015  
(With appln.(s) for stay and Interim Relief and Office Report)  
SLP(C) No. 27049/2015  
(With appln.(s) for stay and Interim Relief)  
SLP(C) No. 27050/2015  
Interim Relief)  
SLP(C) No. 27053/2015  
(With Interim Relief)  
SLP(C) No. 27058/2015  
Interim Relief)  
SLP(C) No. 23896/2015  
(With appln.(s) for stay and Interim Relief)  
SLP(C) No. 26284/2015  
(With appln.(s) for stay and Interim Relief)  
SLP(C) No. 26286/2015  
(With appln.(s) for stay and Interim Relief)  
SLP(C) No. 26287/2015  
(With appln.(s) for stay and Interim Relief)  
SLP(C) No. 26290/2015  
(With (With appln.(s) for stay and appln.(s) for stay and Interim  
Relief)  
SLP(C) No. 26294/2015  
(With appln.(s) for interim stay and Interim Relief)  
SLP(C) No. 23326/2015  
(With appln.(s) for stay and Interim Relief)  
SLP(C) No. 26295/2015  
(With appln.(s) for stay and Interim Relief)  
SLP(C) No. 25799/2015  
(With appln.(s) for stay and Interim Relief)  
SLP(C) No. 25804/2015  
(With appln.(s) for stay and Interim Relief)

SLP(C) No. 26767/2015  
 (With appln.(s) for interim stay and Interim Relief)  
 SLP(C) No. 21583/2015  
 (With appln.(s) for stay and Interim Relief)  
 SLP(C) No. 25797/2015  
 (With appln.(s) for stay and Interim Relief)  
 SLP(C) No. 26283/2015  
 (With appln.(s) for stay and Interim Relief)  
 SLP(C) No. 26821/2015  
 (With appln.(s) for stay and Interim Relief)  
 SLP(C) No. 26764/2015  
 (With appln.(s) for stay and Interim Relief)  
 SLP(C) No. 26972/2015  
 (With appln.(s) for stay and Office Report)  
 SLP(C) No. 27024/2015  
 (With appln.(s) for interim stay and Interim Relief)  
 SLP(C) No. 27744/2015  
 (With (With appln.(s) for stay and appln.(s) for stay and Interim Relief)  
 SLP(C) No. 19370/2015  
 (With appln.(s) for stay and Interim Relief)  
 SLP(C) No. 1907/2016  
 (With appln.(s) for stay and Interim Relief)  
 SLP(C) No. 18447/2015  
 (With Interim Relief and Office Report)  
 SLP(C) No. 7208/2016  
 (With appln.(s) for stay and Interim Relief and Office Report)

Date : 31/08/2016 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPAK MISRA  
 HON'BLE MR. JUSTICE C. NAGAPPAN

For Petitioner(s) Mr. P.S. Narsimha, ASG  
 Mr. K. Radhakrishna, Sr. Adv.  
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 Mr. Rajiv Nanda, Adv.  
 Ms. Nisha Bagchi, Adv.  
 Ms. Aruna Gupta, Adv.  
 Mr. M. Rambabu, Adv.  
 Mr. B. Krishna Prasad, AOR

M/s. Ap & J Chambers, AOR

Mr. Vishal Gupta, AOR

Mr. A.G. Garg, Adv.  
 Mr. Rakesh Garg, Adv.  
 Ms. Shweta Garg, AOR

Mr. Himanshu Shekhar, AOR

Ms. Bindi Girish Dave, AOR

For Respondent(s)

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Mr. Abhinav Agrawal, Adv.

Mr. E.C. Agrawala, AOR

Mr. Pawanshree Agrawal, AOR

Mr. Alok Yadav, Adv.

Mr. Udit Jain, Adv.

Mr. Somnath Shukla, Adv.

Mr. Praveen Kumar, AOR

Mr. Rahul Narayan, AOR

Mr. Shashwat Goel, Adv.

Mr. Gaurav S. Mathur, Adv.

Mr. Shekhar Prit Jha, AOR

Ms. Jyoti Sharma, Adv.

Mr. Rajan Narain, AOR

Mr. A. Mariarputham, Adv. General, Sikkim

Ms. Aruna Mathur, Adv.

Ms. Anuradha Prputham, Adv.

For M/s Arputham Aruna & Co.

M/s. K. J. John & Co.

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Mr. Kunal Chatterji, AOR

Ms. Maitrayee Banerjee, Adv.

Mr. Abhay Anand Jona, Adv.

Ms. Bina Gupta, AOR

Mr. Ranjit B. Raut, Adv.

Mr. Rana Ranjit Singh, AOR

Mr. Balbir Singh, Sr. Adv.

Ms. Gargi Jha, Adv.

Mr. Santanu Tyagi, Adv.

Ms. Nandita Chauhan, Adv.

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Mr. Aditya Bhattacharya, Adv.  
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Ms. Hemantika Wahi, AOR  
Ms. Puja Singh, Adv.  
Ms. Jesal Wahi, Adv.

Mr. Parthiv K. Goswami, Adv.  
Ms. Diksha Rai, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List the matter on 19.10.2016.

(Gulshan Kumar Arora)  
Court Master

(H.S. Parasher)  
Court Master